

section 1 (b) of Section 394 of the Companies Act: -

- (a) Seventy-first Annual Report and Accounts of the Hindustan Prefab Limited (HPL), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2475/18/25]

(ii) (1) A copy each (in English and Hindi) of the following papers, under Section 26 of the National Capital Region Planning Board Act, 1985: -

- (a) Annual Report of the National Capital Region Planning Board (NCRPB), New Delhi, for the year 2022-23.
 - (b) Annual Accounts of the National Capital Region Planning Board (NCRPB), New Delhi, for the year 2022-23, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Board.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2473/18/25]

II. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Housing and Urban Affairs) and the National Capital Region Planning Board (NCRPB), for the year 2022-23.

[Placed in Library. See No. L.T. 2474/18/25]

Notifications of the Ministry of Jal Shakti

जल शक्ति मंत्रालय में राज्य मंत्री (श्री राज भूषण चौधरी) : महोदय, मैं बांध सुरक्षा अधिनियम, 2021 की धारा 55 के अधीन जल शक्ति मंत्रालय (जल संसाधन, नदी विकास और गंगा संरक्षण विभाग) की निम्नलिखित अधिसूचनाओं और व्याख्यात्मक ज्ञापन तथा उद्देश्यों और कारणों के कथन की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ :-

- (1) No. TE-32/2/2023-NDSA-MOWR., dated the 17th December, 2024, publishing the Vulnerability and Hazard Classifications of Dams Regulations, 2024.
- (2) No. TE-32/2/2023-NDSA, dated the 21st January, 2025, publishing the

Dam Safety Measures for Dams other than Specified Dams Regulations, 2024.

[Placed in Library. For (1) and (2), See No. L.T. 2476/18/25]

Reports and accounts (2023-24) of the Commission of Railway Safety, New Delhi and Indira Gandhi Rashtriya Uran Akademi, Amethi, Uttar Pradesh and related papers

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI MURLIDHAR MOHOL): Sir, I lay on the Table—

(i) (1) A copy each (in English and Hindi) of the following papers, under Section 10 of the Indian Railways Act, 1989 and Section 13 of the Metro Railways (Operation and Maintenance) Act, 2002: -

(a) Annual Report of the Commission of Railway Safety, New Delhi, for the year 2023-24.

(b) Statement by Government accepting the above Report.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2578/18/25]

(ii) A copy each (in English and Hindi) of the following papers: -

(a) Annual Report and Accounts of the Indira Gandhi Rashtriya Uran Akademi, Amethi, Uttar Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T.2481/18/25]

Notifications of the Ministry of Minority Affairs

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, with your kind permission, on behalf of my colleague, Shri George Kurian, I lay on the Table—

(i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Minority Affairs, issued under Section 44 of the Haj Committee Act, 2002: -

(1) S.O. 593(E)., dated the 3rd February, 2025, adopting the Central Civil Services (CCS) Conduct Rules, 1964 and Central Civil Services (CCS)-